

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 12.03.2019

NOTICE

Take notice that the matters adjourned vide notice dated 02.03.2019 will be listed in the Court of Chairperson as indicated below:

| S. No. | Case No. | Name of the parties | Original Date of Hearing | Next Date of Hearing |
|---------------|---|---|---------------------------------|-----------------------------|
| 1. | Comp. App. (AT) (Ins) No. 568 of 2018 | R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr | 05.03.2019 | 03.04.2019 |

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1. Notice Board
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By Order
-sd/-

Registrar